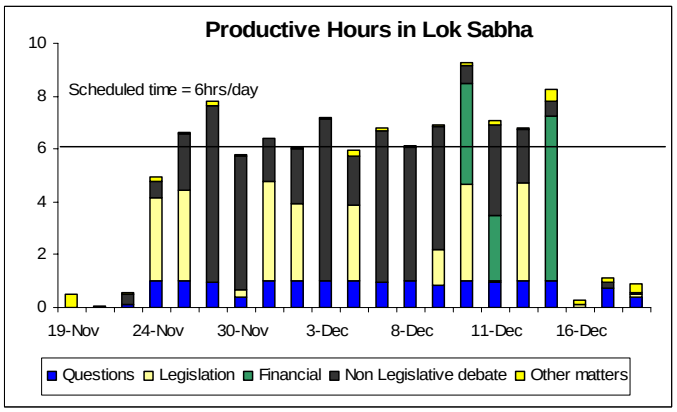
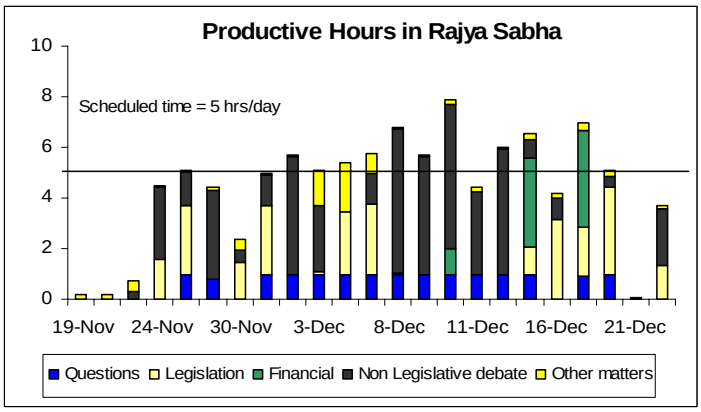
Plan vs. Performance

Winter Session – November 19 to December 22, 2009

This note lists the legislative business planned by Parliament and compares it with the actual performance during the Winter Session.

	Plan	Actual
No. of Sittings (Lok Sabha)	23	21
No. of Sittings (Rajya Sabha)	23	23
No. of Bills for passing		
- Appropriation Bills	3	3
- Other Bills	26	14
No. of Bills for introduction		
- Appropriation Bills	3	3
- Other Bills	62	19
No. of Bills for withdrawal	2	2





The Lok Sabha adjourned *sine die* on December 18 ahead of the December 21 schedule. Sitting of Rajya Sabha got extended by one day due to the death of a sitting member. Both houses discussed the supplementary demands for grants, government's position on climate change and rise in prices of essential commodities besides other legislation. Lok Sabha worked for 76% of the scheduled hours and Rajya Sabha for 88% of the scheduled hours. Several hours were lost due to interruptions and walkouts on the issues of sugarcane pricing, Telangana, Liberhan Report and inflation.

Government Bills listed for Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Seeds Bill, 2004		
The Pesticide Management Bill, 2008		
The Rubber Amendment Bill, 2009	Passed on 24 Nov 2009	Passed on 18 Dec 2009

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December 22, 2009

Short Title	Lok Sabha	Rajya Sabha
The Legal Metrology Bill, 2008	Passed on 18 Dec 2009	Passed on 01 Dec 2009
The National Commission for Heritage Sites Bill, 2009		
The National Green Tribunal Bill, 2009		
National Commission for Minority Educational Institutions (Amendment) Bill, 2009		
The Labour Laws (Exemption from Furnishing Returns and Maintaining Registers by Certain Establishments) Amendment and Miscellaneous Provisions Bill, 2005		
The Workmen's Compensation (Amendment) Bill, 2009	Passed on 25 Nov 2009	Passed on 01 Dec 2009
The Employees State Insurance (Amendment) Bill, 2009		
The Representation of the People (Second Amendment) Bill, 2008	Passed on 25 Nov 2009	Passed on 09 Dec 2009
The Constitution (One Hundred and Eighth Amendment) Bill, 2008 (*Women's Reservation Bill*)		
The Representation of People (Amendment) Bill, 2006		
The Mines and Minerals (Development and Regulation) Amendment Bill, 2008		
The Land Ports Authority of India Bill, 2009		
The Communal Violence (Prevention, Control and Rehabilitation of Victims) Bill, 2005		
The Foreign Contribution (Regulation) Bill, 2006		
The Industrial Disputes (Amendment) Bill, 2009		
The Plantations Labour (Amendment) Bill, 2008		

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.
Note: Blank row indicate that the Bill was not passed.

Bills listed for Introduction, Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Essential Commodities (Amendment and Validation) Bill, 2009	Passed on 10 Dec 2009	Passed on 16 Dec 2009
The Forward Contracts Regulation (Amendment) Bill, 2009		
The Competition (Amendment) Bill, 2009	Passed on 14 Dec 2009	Passed on 16 Dec 2009
The Jharkhand Contingency Fund (Amendment) Bill, 2009	Passed on 11 Dec 2009	Passed on 15 Dec 2009
The Central Universities (Amendment) Bill, 2009	Passed on 01 Dec 2009	Passed on 07 Dec 2009
The National Rural Employment Guarantee (Amendment) Bill, 2009	Passed on 16 Dec 2009	Passed on 17 Dec 2009
The Factories (Amendment) Bill, 2009		

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bills listed for Introduction

Short Title	Lok Sabha	Rajya Sabha
The Constitution (One Hundred and Eleventh Amendment) Bill, 2009 (Insertion of new article 43B and new part IXB)	Introduced on 30 Nov 2009	
The Bio Technology Regulatory Authority of India Bill, 2009		
The Foreign Trade (Development and Regulation) Amendment Bill, 2009		Introduced on 25 Nov 2009
The Trade Marks (Amendment) Bill, 2009	Passed on 18 Dec 2009	
The State Bank of Saurashtra (Repeal) Bill, 2009	Passed on 14 Dec 2009	Passed on 18 Dec 2009

Short Title	Lok Sabha	Rajya Sabha
The State Bank of India (Subsidiary Banks) Amendment Bill, 2009	Part of SBS (Repeal) Bill	Part of SBS (Repeal) Bill
The Pension Fund Regulatory and Development Authority Bill, 2009		
The Coinage Bill, 2009	Introduced on 17 Dec 2009	
The Jawahar Lal Institute of Post Graduate Medical Education and Research (Amendment) Bill, 2009		
The Transplantation of Human Organs (Amendment) Bill, 2009	Introduced on 18 Dec 2009	
The Civil Defence (Amendment) Bill, 2009	Passed on 18 Dec 2009	Passed on 22 Dec 2009
The Prohibition of Unfair Practices in Technical Education Institutions, Medical Educational Institutions and Universities Bill, 2009		
The National Institute of Technology (Amendment) Bill, 2009		
The Copyright (Amendment) Bill, 2009		
The Prasar Bharati (Broadcasting Corporation of India) Amendment Bill, 2009		
The Prasar Bharati (Broadcasting Corporation of India) Second Amendment Bill, 2009		
The Payment of Gratuity (Amendment) Bill, 2009	Passed on 16 Dec 2009	Passed on 18 Dec 2009
The Equal Opportunity Commission Bill, 2009		
The Waqf (Amendment) Bill, 2009		
The Constitution (Amendment) Bill, 2009 (*Reservation for Women in Panchayats)*	Introduced on 26 Nov 2009	
The Public Interest Disclosures and Protection to Persons Making the Disclosure Bill, 2009		
The Energy Conservation (Amendment) Bill, 2009		
The National Road Safety and Traffic Management Bill, 2009		
The Rehabilitation and Re-settlement Bill, 2009		
The Land Acquisition (Amendment) Bill, 2009		
The Constitution (Scheduled Tribes) Order (Amendment) Bill, 2009		
The Constitution (Amendment) Bill, 2009 (*Reservation for Women in Urban Local Bodies)*	Introduced on 24 Nov 2009	
The National Capital Territory of Delhi Laws (Special Provision) Bill, 2009	Passed on 16 Dec 2009	Passed on 17 Dec 2009
The National Capital Territory of Delhi Real Estate Management (Promotion and Regulation) Bill, 2009		
The Dam Safety Bill, 2009		
The Right of Children to Free and Compulsory Education (Amendment) Bill, 2009		
The Petroleum and Minerals Pipelines (Acquisition of Right of User in the Land) Amendment Bill, 2009		
The Consumer Protection (Amendment) Bill, 2009		
The Bureau of Indian Standards (Amendment) Bill, 2009		
The Wildlife (Protection) Amendment Bill, 2009		
The Central Sales Tax (Amendment) Bill, 2009		
The Taxation Laws (Amendment) Bill, 2009		

Short Title	Lok Sabha	Rajya Sabha
The Clinical Establishment (Registration & Regulation) Bill, 2009		
The Census (Amendment) Bill, 2009		
The Salaries & Allowances of Ministers (Amendment) Bill, 2009	Passed on 18 Dec 2009	Passed on 22 Dec 2009
The Code of Criminal Procedure (Amendment) Bill, 2009		
The Armed Forces (Special Powers) Amendment Bill, 2009		
The Educational Tribunals Bill, 2009		
The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2009		
The National Authority for Regulation of Accreditation in Higher Educational Institutions Bill, 2009		
The Institutes of Technology (Amendment) Bill, 2009		
The Engineers Bill, 2009		
The Personal Laws (Amendment) Bill, 2009		
The Judicial Standards and Accountability Bill, 2009		
The Emigration Management Bill, 2009		
The Central Vigilance Commission (Amendment) Bill, 2009		
The Prevention of Corruption (Amendment) Bill, 2009		
The Civil Liability for Nuclear Damage Bill, 2009		
The National Council for Teachers' Education (Amendment) Bill, 2009		
The Petroleum and Natural Gas Regulatory Board (Amendment) Bill, 2009		

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.
Note: Blank row indicate that the Bill was not introduced.

Appropriation Bills listed for Introduction, Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Jharkhand Appropriation (No. 3) Bill, 2009	Passed on 11 Dec 2009	Passed on 16 Dec 2009
The Appropriation (No.4) Bill, 2009	Passed on 11 Dec 2009	Passed on 16 Dec 2009
The Appropriation (Railways) No. 4 Bill, 2009	Passed on 15 Dec 2009	Passed on 17 Dec 2009

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bills not originally listed but Introduced

Short Title	Lok Sabha	Rajya Sabha
The State Bank of India (Subsidiary Banks) Amendment Bill, 2009	Introduced on 18 Dec 2009	
The Commercial Division of High Courts Bill, 2009	Passed on 18 Dec 2009	Referred to Select Committee

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bills listed for Withdrawal

Short Title	withdrawn on	Remarks
The Foreign Trade (Development and Regulation) Amendment Bill, 2001	25 Nov 2009	Replaced by a new Bill
The Constitution (Sixty-first Amendment) Bill, 1988	03 Dec 2009	

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

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